



	Total						

**PART B**

Details of tax collected at source:

<i>Sr. No.</i>	<i>Name of the seller</i>	<i>TAN of the seller</i>	<i>Section under which deduction made</i>	<i>Date on which amount paid/ debited</i>	<i>Amount paid/ debited</i>	<i>Amount of tax collected (TCS + Surcharge + Education Cess)</i>	<i>TCS deposited</i>
					<i>Rs.</i>	<i>Rs.</i>	<i>Rs.</i>
(509)	(510)	(511)	(512)	(513)	(514)	(515)	(516)
	Total						

PAN:

Financial year:

Assessment year:

**PART C**

Details of tax paid (other than TDS or TCS):

<i>Sr. No.</i>	<i>Major Head code</i>	<i>Minor Head code</i>	<i>Tax</i>	<i>Surcharge</i>	<i>Education Cess</i>	<i>Interest</i>	<i>Others</i>	<i>Total Tax</i>	<i>BSR code</i>	<i>Date on which tax deposited</i>	<i>Challan Serial No.</i>
			<i>Rs.</i>	<i>Rs.</i>	<i>Rs.</i>	<i>Rs.</i>	<i>Rs.</i>	<i>Rs.</i>			<i>Rs.</i>
(517)	(518)	(519)	(520)	(521)	(522)	(523)	(524)	(525)	(526)	(527)	(528)

	Total										
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Date: \_\_\_\_\_

This statement is issued on behalf of the Income-tax Department. The details of tax indicated above are based on the data submitted by deductors/sellers and confirmation from banks that the taxes have been received.

This statement does not include payments pertaining to assessment year other than mentioned above, and payments against penalties.